

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 34548/2017

(Arising out of impugned final judgment and order dated 10-04-2017
in ITA No. 224/2017 passed by the High Court Of Delhi At New Delhi)

PR. COMMISSIONER OF INCOME TAX 2

Petitioner(s)

VERSUS

G.E. MONEY FINANCIAL SERVICES PVT LTD

Respondent(s)

(FOR ADMISSION and I.R. and IA No.126064/2017-CONDONATION OF DELAY
IN FILING and IA No.126067/2017-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Date : 01-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHAFor Petitioner(s) Ms. Indu Malhotra, Sr. Adv.
Mr. Merusagar Samantaray, Adv.
Mr. S.A.Haseeb, Adv.
Ms. Lhingneivah, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Civil Appeal No. 5802 of 2012.

(SHASHI SAREEN)
AR CUM PS(SAROJ KUMARI GAUR)
BRANCH OFFICER